

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C). No. 272 of 2021

Sunita Das

.... Petitioner

Vs.

The State of Jharkhand & Ors.

... Opposite Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner

: Mr. M.K.Dubey, Advocate

For the O.P.-State

: Ms. Saumya Pandey, AC to GP-II

05/10.09.2021 As prayed, put up this case after two weeks to enable the learned
counsel for the opposite parties to file show cause reply.

(Dr. S.N. Pathak, J.)

Punit/-